

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 232
(IB)-1238(ND)2019
IA/4605/2020

IN THE MATTER OF:

M/s. Arcee Trading Corporation

...

Applicant/Petitioner

Versus

M/s. Dev Landcon Pvt. Ltd.

...

Respondent

Under Section: 8, 9 of IBC, 2016

Order delivered on 23.02.2021


CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

ORDER

Renotify on 26.02.2021.


(T.S SINGH)
COURT OFFICER